

BUSINESS ADVISORY COMMITTEE

TWENTY-FOURTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 21st November, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) The Insurance (Amendment) Bill, 1968, as reported by the Joint Committee.
(Consideration and passing) | 5 hours |
| (2) The Delhi High Court (Amendment) Bill, 1968.
(Consideration and passing) | 1½ hours |
| (3) Motion regarding drought conditions in the country. | May be taken up from 4 P.M. onwards on any day during the week commencing 25th November, 1968. |
| (4) Discussion regarding fall in production and prices of groundnuts. | 1 hour (May be taken up during the week commencing 25th November, 1968). |
| (5) Discussion regarding Centre-State relations. | May be taken up from 4 P.M. onwards on any day during the week commencing 2nd December, 1968. |
| (6) Discussion re: Sugar policy. | 1 hour (To be taken up at 5 P.M. on 5th December, 1968). |
| (7) Discussion re: Approach to Fourth Five Year Plan. | May be taken up from 4 P.M. onwards on any day during the last week of the current session. |

NEW DELHI;
November 21, 1968.
Kartika 30, 1890 (Saka).

N. SANJIVA REDDY,
Chairman,
Business Advisory Committee.